

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 169 of 2017 (SZ)

Applicant(s)

P. Narayana Reddy
SPSR Nellore Dt.
Andhra Pradesh.

Vs. Respondent(s)

NELCAST Ltd,
Gudur Mandal,
SPSR Nellore Dt,
Rep. by its Managing Director and 4
others

Legal Practitioners for Applicant(s)

M/s U. Sreenivasulu Reddy,
P.V.V. Prasad,
Sk. Yusuf Hussain

Legal practitioners for respondent(s)

Mr. T. Sai Krishnan for R2 and R3
Mrs. H. Yasmeen Ali for R4 and R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.11.2017 Applicant counsel present. R1 to R3 counsel present. On request for filing reply of R2 to R5 call on 07.12.2017 NFA.  (Tmt. Meena Satheesh) Registrar